

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.05.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1377 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Anil Anchalia (Liquidator) & Anr.	Rajesh Kr. Gautam

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Assistant Registrar